

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 1102 /Confdl./2018 Bilaspur, dated the 06<sup>th</sup> October, 2018  
II-15-7/2004 (Part-II)

Hon'ble the Chief Justice has been pleased to reconstitute the following Committee with immediate effect, which was earlier constituted in compliance with the resolution (d) passed under Item no. 02 in the Chief Justices' Conference, 2016: -

**Committee to monitor the work of completion of projects relating to Infrastructure in High Court and Subordinate Judiciary: -**

Hon'ble Shri Justice Prashant Kumar Mishra, : Chairman  
Judge, High Court of Chhattisgarh, Bilaspur

Hon'ble Shri Justice Manindra Mohan Shrivastava, : Member  
Judge, High Court of Chhattisgarh, Bilaspur

Hon'ble Shri Justice P. Sam Koshy, : Member  
Judge, High Court of Chhattisgarh, Bilaspur

Chief Secretary, Government of Chhattisgarh : Member

Registrar General, High Court of Chhattisgarh : Member

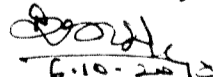
Principal Secretary, Government of Chhattisgarh, : Member  
Finance Department

Principal Secretary, Government of Chhattisgarh, Law : Member  
& Legislative Affairs Department

Principal Secretary, Government of Chhattisgarh, : Member  
Public Works Department

Additional Registrar (Administration), High Court of : Secretary  
Chhattisgarh

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
6.10.2018  
(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 1102 /Confdl./2018 Bilaspur, dated the 06<sup>th</sup> October, 2018  
II-15-7/2004 (Part-II)

Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

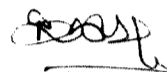
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2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
16. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
20. Principal Secretary, Government of Chhattisgarh, Finance Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
21. Principal Secretary, Government of Chhattisgarh, Public Works Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
22. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
23. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

Contd...3/-

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25. Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
26. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
28. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (Accounts & Pay Bill/ Central Filing & Copying/Writ/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.



6.10.2018

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL